

**DIVISION BENCH**

**S-1**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/419(KB)2021

In

C.P. (IB)/226(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> July, 2021, 10:30 A.M**

Name of the Company	SREI EQUIPMENT FINANCE LIMITED Vs. CONCAST INFRATECH LIMITED		
Under Section	Section 42 - Submitted by Government Body, Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Shaunak Mitra, Advocate ] For applicant
2. Mr. Amit Kumar Nag, Advocate ]
3. Ms. Ranjabati Ray, Advocate ]

**ORDER**

1. Ld. Counsel for the applicant present.
2. List this matter on 25/08/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.